

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL,
JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री राठोड कमलेश जयन्तभाई, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI RATHOD KAMLESH JAYANTBHAI, AM

आयकर अपील सं./ITA No. 30/JP/2021
निर्धारण वर्ष / Assessment Year : 2016-17

M/s. Suraksha Flexo Pack Pvt. Ltd 25,26,27, Makhupra Industrial Area Ajmer – 305 001	बनाम Vs.	The Pr. CIT Udaipur
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AACCS 3248 R		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri Arnubh Day, Advocate
राजस्व की ओर से / Revenue by: Smt. Savita Bundas, CIT-DR

सुनवाई की तारीख / Date of Hearing : 18/10/2022
उदघोषणा की तारीख / Date of Pronouncement: 18 /10/2022

आदेश / ORDER

PER: SANDEEP GOSAIN, JM

This appeal of the assessee is directed against the order of the ld. PCIT, Udaipur dated 01-03-2021 for the assessment year 2016-17.

2.1 During the course of hearing, the ld. AR of the assessee has prayed for withdrawal of the appeal for which ld. DR has no objection. Hence, we allow to withdraw the appeal.

3. In the result, the appeal of the assessee is dismissed and withdrawn as pronounced in the open Court on 18-10-2022.

Sd/-

(राठोड कमलेश जयन्तभाई)
(Rathod Kamlesh Jayantbhai)
लेखा सदस्य / Accountant Member

Sd/-

(संदीप गोसाईं)
(Sandeep Gosain)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 18 /10/2022

*Mishra

आदेश की प्रतिलिपि अग्रेशित / Copy of the order forwarded to:

1. The Appellant- M/s. Suraksha Flexo Pack Pvt. Ltd. Ajmer
2. प्रत्यर्थी / The Respondent- Pr. CIT, Udaipur
3. आयकर आयुक्त / The Id CIT
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
5. गार्ड फाईल / Guard File (ITA No. 30/JP/2021)

आदेशानुसार / By order,

सहायक पंजीकार / Asstt. Registrar